

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/262(KB)2021
IA(I.B.C)/940(KB)2024,
IA(I.B.C)/963(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS PRASANNA DUGAR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Pallavi Roy, Adv.] For the Resolution Professional

Ms. Urmila Chakraborty, Adv.] For the Personal Guarantor

Ms. Anisha Kochar, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **28.08.2024**.

**Anamitra Pal
Court Officer**